

CCPA 195/2013
[Arising out of OA 811/2005]

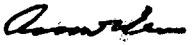
10.07.2015

None for the applicant.
Shri Shekhar Singh, Id. ASC for the respondents.

It is noted that show cause has been filed by respondent no. 3 and 4. Further respondent no. 1 and 2 have also filed their reply. However, no one appears on behalf of the applicant. Last chance was granted on 22.05.2015 to the applicant to appear and make appropriate submissions in the light of the reply filed. However, no one appears today either.

2 In view of the above it appears that there is no interest in prosecuting the matter. As such, the CCPA is dropped; notice discharged.


[S.K.Patnaik]
Member (J)


[A.E.Ahmad]
Member (A)

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